OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

SI.	Name (Mr./Ms)		
No.	Designation & Emp. Code	From	То
1.	Rakesh Kumar, JJA EC:89667031	Assistant Ahlmad in the court of Sh. Manoj Kumar-II, Ld. ASJ (FTSC) (POCSO)-02, Central, THC	Assistant Ahlmad in the court of Sh. Mohit Sharma, Principal Magistrate, JJB-I, Kingsway Camp, Delhi
2.	Sumit Kumar, JJA, EC:98506940	Assistant Ahlmad in the court of Sh. Mohit Sharma, Principal Magistrate, JJB-I, Kingsway Camp, Delhi	Assistant Ahlmad in the court of Sh. Manoj Kumar-II, Ld. ASJ (FTSC) (POCSO)-02, Central, THC
3.	Deepak Nayyar, JA EC:99140319	Reader in the Court of Sh. Arun Sukhija, Judge Family Court-02 Weşt, THC	Accounts Branch, North, Rohini Courts, Delhi
4.	Satheesh V, JA EC:42763510	Ahlmad in the Court of Sh. Saurabh Goyal, Ld. MM-05 North Rohini Courts	Reader in the Court of Sh. Arun Sukhija, Judge Family Court-02 West, THC (In diverted capacity for a period of one year or till further orders whichever is earlier).
5.	Ajay Kumar, JJA EC:91865670	Asst. Ahlmad in the Court of Sh. Saurabh Goyal, Ld. MM-05 North Rohini Courts	Ahlmad in the Court of Sh. Saurabh Goyal, Ld. MM-05 North Rohini Courts
6.	Harish Dabas, JJA EC: 35045400	JJA in Accounts Branch, North, Rohini Courts, Delhi	Asst. Ahlmad in the Court of Sh. Saurabh Goyal, Ld. MM-05 North, Rohini Courts
7.	Manisha Gosain JA EC:31058543	Ahlmad in the Court of Sh. Ajay Garg Ld. ADJ-01 East, KKD Courts, Delhi	Reader in the Court of Sh. Prashant Kumar, Spl. Judge (PC Act), CBI-07, RACC, New Delhi
8.	Dharmender, JA, EC:95998905	Reader in the Court of Sh. Prashant Kumar, Spl. Judge (PC Act), CBI-07, RACC, New Delhi	Ahlmad in the Court of Sh. Neeraj Sharma, ADJ-04, Central, THC
9.	Pankaj Vashistha, JA, EC: 22882515	Ahlmad in the Court of Sh. Neeraj Sharma, ADJ-04, Central, THC	Ahlmad in the Court of Sh. Ajay Garg Ld. ADJ-01 East, KKD Courts, Delhi
10.	Nutan Gambhir, JA, EC:12772/ 45514201	JA in DSLSA (in diverted capacity)	JA in Accounts Branch, Central, THC
11.	Kusum Yadav JJA EC:47748696	Asst. Ahlmad in the Court of Sh. Deeksha Madan Ld. MM-01 Saket	Copying Agency SW Dwarka Courts, New Delhi
12.	Vidya Bhushan JJA EC: 79291817	Copying Agency SW Dwarka Courts, New Delhi	Asst. Ahlmad in the Court of Sh. Decksha Madan Ld. MM-01 Saket
13.	Jayant Gulati, JJA EC:53803172	Asst. Ahlmad in the Court of Ms. Savita Rao, Ld. DJ (Comm. Court)-01, South, Saket Courts	
14.	Pooja Devi, JJA EC:25567624	JJA in Copying Agency, NDD, PHC, New Delhi	Savita Rao, Ld. DJ (Comm. Court)-01, South, Saket Courts
15.	Naresh Kumar JA EC: 39655602	Ahlmad in the Court of Ms. Moksha Bains, Ld. MM (NI Act)-05 South- East, Saket Courts	Kumar Sharma, MM (NI Act)-01, Central, THC
16.	Kamlesh Singh, JA, EC:81568734	Ahlmad in the court of Sh. Nitish Kumar Sharma, MM (NI Act)-01, Central, THC	Bains, I.d. MM (NI Act)-05 South- East, Saket Courts
17.	Ajay Kumar, JA EC: 68102140	Reader in the court of Sh. Gaurav Goyal, MM-06, Central, THC	Arora, MM-04, North-West, Rohini Courts
18.	Vinod Kumar, Sr. JA EC:88225134	Reader in the court of Ms. Divya Arora, MM-04, North-West, Rohini Courts	
19.	Santosh Nandy, JA EC:74152962	JA in Digitization Cell, NDD, PHC, New Delhi	JA in General Branch, South-West, Dwarka Courts, Delhi

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Sl. No.	Name (Mr./Ms) Designation & Emp. Code	From	То
20.	Ashok Kumar, JA EC:98500232	JA in General Branch, South-West, Dwarka Courts, Delhi	JA in Digitization Cell, NDD, PHC, New Delhi
21.	Kumbha Ram Meena, JA EC:13060	JA in Copying Agency, East, KKD Courts	JA in Record Room (Criminal), South- West, Dwarka Courts
22.	Kuldeep Singh, JA EC:54402108	JA in Record Room (Criminal), South- West, Dwarka Courts	JA in Copying Agency, Central, THC
23.	Narendra Kumar, JJA EC:99230629	JJA in Copying Agency, Central, THC	JJA in Copying Agency, East, KKD Courts
24.	Vandana Makkar, JA EC:!2807/ 57841982	JA in CMM Office, RACC, New Delhi	JA in Nazarat Branch, Central, THC
25.	Anita, JA 53942919	JA in Nazarat Branch, Central, THC	JA in CMM Office, RACC, New Delhi

Note:

- Transferred officials shall handover the charge of all the Court records in their custody along (i) with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate (ii) insubordination and disciplinary proceedings shall be initiated against the delinquent, as per

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 13967-14097 /P&T/Admn.II/HQs/2024

Dated, Delhi the 2 7 FEB 2024

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
- 2. The Officer/Officer In-Charge concerned.
- 3. The Personal Office of the undersigned.
- 4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- 5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
- 6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
- 7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
- & The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).

9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi